

average annual increase of 1.4 per cent during 1950-51 to 1959-60.

RECRUITMENT IN PUBLIC SECTOR

5337. SHRI JYOTIRMOY BASU : Will the Minister of FINANCE be pleased to state :

(a) the total number of persons recruited by the public sector during 1964-65;

(b) how many of them were recruited through the Employment Exchanges; and

(c) how many of them came on lien from Government establishment?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) to (c). The information is being collected and will be placed on the Table of the House as soon as possible.

IMPHAL CIVIL HOSPITAL

5338. SHRI M. MEGHACHANDRA : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) the number of specialist Grade posts in the Imphal Civil Hospital of Manipur and the names of Doctors holding the said posts;

(b) whether Government propose to upgrade the Eye ENT. posts to specialists grade posts in order to improve the prospects of specialist grade doctors in Eye and ENT Department?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) The following posts are included in the Specialists Grade of the Central Health Service at the Civil Hospital Imphal. The names of the incumbents are shown against each :—

Designation	No.	Name of the doctor
1. Medical Superintendent	1	Vacant.
2- Surgeon	1	Dr. Laifungham Nanda Babu Roy.
3. Physician	1	Dr. Pukhrabam Kumud Singh.

4. Radiologist	1	Vacant.
5. Anaesthetist	1	Vacant.
6. Gynaecologist & Obstetrician	1	Dr. (Kum) Soibam Chaobi Devi.

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(b) In view of the present financial strigency a ban has been imposed upon the upgrading of the scale of pay of the posts. The proposal will be duly considered when the ban is removed.

INSURANCE FOR INDIAN SHIPPING

5339. SHRI G. S. MISHRA : Will the Minister of FINANCE be pleased to state :

(a) whether the insurance arrangement by the Life Insurance Corporation is available for all kinds of Indian Shipping; and

(b) if not, the reasons thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). Marine Hull insurance in respect of hull-machinery, freight disbursements etc. of Indian vessels is being transacted by the Life Insurance Corporation. Shipowners' requirements for protection and indemnity cover for crew and third party are not, however, covered by the Corporation, as those are considered outside the normal scope of marine insurance.

APPOINTING OF GENERAL MANAGERS AS CHAIRMEN OF BANKS

5340. SHRI SUBRAVELU : Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware that General Managers of a few Banks have been made Chairman of their respective Banks after he made an announcement sometime ago that Government propose to bring a Bill for change in the working of Banks instead of nationalisation; and

(b) if so, Government's reaction thereto?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) Yes, Sir. A few banks have appointed their chief executive officers as their wholetime Chairman.

(b) This is in consonance with the Government's policy relating to social control over banks.

RAID ON OFFICES OF JUTE SHIPPERS IN CALCUTTA

5341. SHRI HIMATSINGKA: Will the Minister of FINANCE be pleased to refer to the reply given to Starred Question No. 364 on the 30th November, 1967 and state:

(a) whether the investigations in respect of the three other firms which were also raided and searched by the Calcutta Customs have since been completed; and

(b) if so, the result of the investigations and which are being prosecuted?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) The investigations in respect of these three firms are still in progress.

(b) Does not arise.

INCOME TAX EVASION ON SALE OF FILMS

5342. SHRI YASHPAL SINGH: Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred question No. 2574 on the 30th November, 1967 regarding Income-tax evasion on sale of films and state:

(a) the names and other details of the parties whose execution of deeds at lesser value in respect of sale of films has come to the notice of Government; and

(b) the action taken in the matter?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI):

Name of producer		Name of Film	Amount of on-money
			Rs.
(a)	(i) Prasad Production	Iruvar Ullam	1,00,000
	(ii) Satya Movies	Diva Thai	34,000
	(iii) A. V. M. Limited	Karpagam	20,000
	(iv) Sembli Traders	Dharmam Thalai Kakkum	75,000
	(v) Rajendran Pictures	Alli	20,000
	(vi) Vijayalakshmi Pictures	Navarathri	16,000

(b) Steps are being taken to consider the on-money in the assessments of parties concerned.

(b) whether it is also a fact that for the expansion of Pathratu, Handuaganj Projects etc. the imports from USSR are being considered without looking into indigenous capacity; and

(c) if so, the reasons therefor?

PROJECTS IN COLLABORATION WITH FOREIGN COUNTRIES

5343. SHRI G. S. MISHRA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that for number of projects, like Korba and Satpura Thermal Projects in Madhya Pradesh, the work was initiated with foreign assistance and loan negotiated and the major equipments ordered without waiting for technical clearance and formal approval of the Planning Commission;

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) An illustrative list of thermal or hydro-electric projects for which orders for plant and machinery were placed pending formal clearance and approval of the final project report was indicated in reply to Lok Sabha Unstarred Question No. 7090 on 27th July, 1967. In respect of Korba Project Stage II, work was initiated,